

MINUTES OF EFC NO. 08/AM13 DATED 22.11.2012

Meeting No. 8/AM13 of EXIM Facilitation Committee (EFC) was held on 22.11.12 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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|----|------------------------------|------------|
| 1. | Shri K.K. Sinha, IA, | DIPP |
| 2. | Shri V.K. Tyagi, Dy. IA | D/o Pharma |
| 3. | Dr. S.K. Dutta, Asstt. Comm. | D/o AHD&F |
| 4. | Shri. Hardeep Singh, Jt.DGFT | DGFT |
| 5. | Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 6. | Sh. D.C. Katoch, FTDO | DGFT |
| 7. | Representative from | MHA |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion.

Import Cases (Total 168 Cases)

3. 1 Following **59 (Fifty Nine)** requests for import were **approved:-**

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	ClF Value (Rs. Lakhs)	Decision
		PART-I (AHD&F)				
	5	Connexios Life Science Ltd., B'lore 01/53/162/381/AM13/C-18/IC	13.7.12	2580 Nos. Rats /Wistar as detailed in the application	248	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-110/2012-Trade dated 21.11.12
	7	National Centre For Cell Science, Pune 01/53/162/521/AM13/N-18/IC	14.08.12	140 Nos of Live Mice	20.96	Approved as per the recommendations of D/o AHD&F vide O.M. No.102-137/2012-Trade dated 31.10.12.
	9	National Centre For Cell Science, Pune 01/53/162/534/AM13/N-19/IC	14.08.12	60 Nos. of Live Mice	9.85	Approved as per the recommendations of D/o AHD&F vide O.M. No.102-137/2012-Trade dated 31.10.12.
	10	Syngene International Ltd., Bangalore 01/53/8/248/AM13/S-44/IC	14.08.12	93 Vails Sprague-Dawley Rat Sample Tissues	1.67	Approved as per the recommendations of D/o AHD&F conveyed vide letter OM No.102-31/2012-Trade dated 21.11.12
	11	Piramal Healthcare Ltd., Mumbai, 01/53/8/154/AM13/P-15/IC	12.06.12	1700 Kg of AIN-76A Rodent Diet with 60% Fructose, Rodent Diest with 10 Kcal% Fat, Rodent Diest with 45 Kcal% Fat, Rodent Diest with 60 Kcal% Fat	17.34	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	15	TCG Lifesciences Ltd., Kolkata	01.9.12	1000 Nos of Mice & Rat	56.3	Approved as per the recommendations of MOEF conveyed vide OM No 102-163/2010-Trade 31 10 12

		01/53/162/704/AM13/T-20/IC				
	16	CCMB, Hyderabad 01/53/162/709/AM13/C-29/IC	14.9.12	Zebra Fish Embryos & Mice - 40 Nos. Laboratory Animals	2.32	Approved as per the recommendations of D/o AHD&F conveyed vide OM No.102-18/2012-Trade dated 31.10.12.
	21	Manan Kondhiya, Bangalore, 01/53/162/881/AM13/M-39/IC	16.10.12	1 Nos of African Grey Parrot	0.29	Approved as per the recommendations of D/o AHD&F vide O.M. No.102-153/2012-Trade dated 21.11.12.
	22	Uttarakhand Livestock Development Board, Dehradun 01/53/162/901/AM13/U-10/IC	22.10.12	1500 Units of Frozen Bovine Sexed straw of HF & Jersey Bulls	20.26	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	23	Avanish K. Bharati, Hyderabad 01/53/162/920/AM13/A-55/IC	29.10.12	1 Nos of Sulphur-Crested Cockatoo (Live Animal)	0.1	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	24	Tirupati Aqua, Patna 01/53/162/912/AM13/T- /IC	25.10.12	243000 Nos of Ornamnetal Fish	17.84	Approved as per the recommendations of D/o AHD&F conveyed vide their letter No. 35029/12/2012-Fy (Trade) dated 13.9.2011.
	25	Tata Memorial Centre (ACTREC), Mumbai 01/53/162/838/AM13/T-23/IC	08.10.12	4 Nos of Live Mice	0.008	Approved as per the recommendations of D/o AHD&F conveyed vide their letter No. 102-62/2011-Trade dated 21.11.12..
	26	National Institute of Immunology, New Delhi 01/53/8/360/AM13/N-33/IC	18.10.12	12 Nos of Live Mice	1.21	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	27	Lupin Ltd., Mumbai 01/53/8/335/AM13/L-9/IC	05.10.12	12410 Nos of Male Rats & Female Rats	491.14	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	29	Uttarakhand Livestock Development Board, Dehradun 01/53/162/900/AM13/U-9/IC	22.10.12	49799 Units of Frozen Bovine sexed semen straw of HF & Jersey Bulls	50.93	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	31	Shri Parkash Singh Badal, Mukatsar 01/53/8/392/AM13/P-29/IC	07.11.12	3 Nos of Sahiwal Cow, 1 Nos of Sahiwal Bull, 3 Nili Ravi Buffalo, 1 Nos of Nili Ravi Bull, 3 Nos of Sheep (Balathi Breed) & 1 Nos of Ram (Balathi Breed)	13,48,750.00	Approved subject to receipt of written comments of D/o AHD&F, as requested by the representative of D/o AHD&F present in the meeting.
	32	National Institute of Immunology, New Delhi 01/53/8/344/AM13/N-31/IC	18.7.12	360 Nos of Live Mice	4.96	Approved as per the recommendations of D/o AHD&F conveyed vide O.M. No.102-147/2011-Trade dated 31.10.12.
	33	Genus Breeding India P. Ltd., Pune 01/53/8/355/AM11/G-27/IC	15.11.2010	110,250 Units (Straws) of frozen Bovine Semen	221.34	Approved 25,000 Units as per the recommendations of D/o AHD&F conveyed vide O.M. No.102-152/2011-Trade dated 13.9.12.
	PART-V (M/o DEFENCE)					
	1	Tata Motors Ltd., Mumbai 01/53/8/274/AM13/T-18/IC	5.9.12	3 Nos of (1) Deutz Engine type TCD 2015v6, (2) LSG 1000 transmission drawing No. 4221.600.016 and (3) Armoured Sumo Capsule Cab	479.79	Approved as per the recommendations of MOD conveyed vide O.M. No.18(3)/2011/D(S-III) dated 7.11.12.

PART-VI (DIPP)					
19	S&J Granulate Solutions P Ltd., Mumbai 01/53/8/399/AM12/S-101/IC	21.8.12	Enhancement in the quantity from 2000 MTs to 6000 MTs of Used Rubber Tyres (Cut / Shreds)		The Committee decided to enhance the quantity from 2000 MTs to 6000 MTs on the recommendations of DIPP and MOEF conveyed vide their letter No..9/30/2011-TSW/74 dated 28.9.12 and dated 20.7.12 respectively.
PART-VIII (MOEF)					
5	Hewlett Packard India P. Ltd., Bangalore 01/53/8/345/AM13/H-21/IC	12.10.12	377105 Nos as per ANF-2B	215.51 Crores	Approved as per the recommendations of MOEF conveyed vide OM NO.23-31/2011-HSMD dated 22.11.12 subject to the condition that quantity will be allowed as per the norms framed/ approved for such cases.
7	JBN INC, New Delhi 01/53/8/378/AM13/J-20/IC	05.11.12	5000 Nos of Air conditioner with R-22 Gas	644	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 7.11.12.
8	Raj Traders, Navi Mumbai 01/53/8/386/AM13/R-27/IC	07.11.12	5000 Sets of O'General Split AC Set (1.5 Ton 2500 Nos., 2 Ton 2000 Nos., 1 Ton 500 Nos.) with R-22	934.74	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 21.11.12.
11	Future Value Retail Ltd., Mumbai 01/53/8/387/AM13/F-7/IC	07.11.12	30000 Nos of various types of Air conditioner with accessories containing R-22 Gas	3615.45	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 21.11.12.
12	HLS Asia Ltd., New Delhi 01/53/8/355/AM13/H-22/IC	17.10.12	10 Nos of Air conditioner with HCFC-22 Gas	5.05	Approved as per the recommendations of MOEF conveyed vide OM No.11/1/2012-OC dated 1.11.12.
14	Sony India Software Centre P. Ltd., Bangalore 01/53/162/761/AM13/S-62/IC	19.9.12	01 Nos of Transistor Radio-Type-TR-610, 01 Nos of 5 Inch B/W Portable Transistor TV-Type-TV5-303 as per ANF-2B	0.48	The Committee noted that the items are required for display in Museum purpose and MOEF has not yet furnished their comments in this case. The Committee after due deliberations decided to approve the case subject to the condition that the items shall be used only for display purpose in their Museum.
PART-IX (MOEF(O))					
3	El Dupont India Private Ltd., G'gaon 01/53/8/127/AM13/E-11/IC	1.6.12	100,000 Kgs D 10206780 Dupont TM Suva © MP 39 - ITK	242.45	Approved as per the recommendations of MOEF conveyed vide OM No.11/2/2012-OC dated 21.11.12.
5	Manali Petrochemicals Ltd., Chennai 01/53/8/301/AM13/M-30/IC	17.9.12	800 MTs of Dichloro Fluoro Ethane HCFC 141 B	977.04	Approved as per the recommendations of MOEF conveyed vide OM No.11/2/2012-OC dated 23.10.12.
9	Dow Chemicals International P Ltd., Mumbai 01/53/8/343/AM13/D-13/IC	11.10.12	500 MTs of HCFC 141 B, 1,1-Dichloro-1-Fluoroethane	681.15	The Committee noted that MOEF had asked the firm to get registered with them. The firm vide letter dated 29.10.12 has furnished the requisite documents to MOEF for registration. However, recommendation in this case has not been received yet. Two consignments have already arrived at port for 39 MTs. The Committee noted that earlier MOEF had already given NoC for import of subject item. In view of this, the Committee decided to approve the case for 39 MTs, i.e. the quantity already landed on port subject to actual user condition. The request for balance quantity will be considered only after receipt of recommendations from MOEF.
11	Ray Won, Delhi 01/53/8/405/AM13/R-29/IC	6.11.12	15000 Sets Airconditioners	3052.49	Approved as per the recommendations of MOEF vide OM No.11/1/2012-OC dated 21.11.12. However, quantity may be

				containing R-22 Gas		restricted to 5000 Nos. being a new unit.
	PART-X (MOEF(WL))					
	6	Burberry India P Ltd., Delhi 01/53/8/106/B-9/AM13/IC	23.5.12	52,000 Buttons made of 100% mother of pearls stitched on shirts and Dersey wear	33.98	Approved as per the recommendations of MOEF(WL) conveyed vide OM No.3-1/2004/WL-I dated 15.10.12 subject to the condition that the applicant shall obtain a license under section 44 of Wild Life (Protection) Act 1972 for the trade of products extracted / made from Trochus niloticus.
	12	Yashica Instruments Inc, New Delhi 01/53/8/319/AM13/Y-1/IC	25.9.12	2 Nos of Veterinary Equipment/Tranquilizer Equipment GUN (JMSP)	4.5	The Committee noted that College of Veterinary Sciences & A.H., Mizoram and National Research Centre on Mithun (NRC-M), Nagaland has placed order for supply of the subject the item. The Committee after due deliberations decided to approve the case, subject to the condition that the imported Veterinary Equipment / Tranquilizer Equipment shall only be supply to (i) College of Veterinary Sciences & A.H., Mizoram and (ii). National Research Centre on Mithun (NRC-M), Nagaland for their actual use only and subject to other statutory laws in force be indicated in the license.
	13	G.Ranadhir Ram Reddy, AP 01/53/8/306/AM12/G-23/IC	20.7.12	Hunting Trophies.	propotionate	Approved for release of 07 Nos. hunting trophies as recommended by MOEF conveyed vide O.M. No.3-1/2004/WL-I(pt) dated 20.7.2012.
	14	G. Amarender Reddy, AP 01/53/8/305/AM12/G-15/IC	20.7.12	Hunting Trophies.	propotionate	Approved for release of 02 Nos. hunting trophies as recommended by MOEF conveyed vide O.M. No.3-1/2004/WL-I(pt) dated 20.7.2012
	PART-XI (PESO)					
	7	Indian Explosives Ltd., Kolkata 01/53/8/332/AM13/I-18/IC	05.10.12	32000 Nos of I-Kon Detonators	268.98	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)80/2009 dated 18.10.12.
	9	Indian Explosives Ltd., Kolkata 01/53/8/333/AM13/I-19/IC	05.10.12	51320000 Feet/4,98,4136 Km Signal tube (Shock Tube) Excel MDPE Orange/Signal Tube (Shock Tube)	449.28	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)80/2009/II dated 18.10.12.
	10	Indian Explosives Ltd., Kolkata 01/53/8/334/AM13/I-20/IC	05.10.12	60,000 Unitronic Detonator	255.43	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)80/2009/II dated 18.10.12.
	11	Baker Hughes Singapore Pte, Navi Mumbai 01/53/8/362/AM13/B-25/IC	22.10.12	Explosives as per detail ANF-2B	117.96	Approved as per the recommendations of PESO conveyed vide letter No.E-25(38)114/2009/I dated 2.11.12.
	PART-XII(PHARMA)					
	1	Aarti Industries Ltd., Mumbai 01/53/8/296/AM13/A-42/IC	13.9.12	40.08 Kgs of Bromo Fluoro Methane	46.98	Approved as per the recommendations of D/o Pharma conveyed vide letter No.36012/4/2011-PIU(Norms) dated 22.11.12.
	2	Emcure Pharmaceuticals Ltd., Pune 01/53/162/711/AM13/E-21/IC	17.9.12	0.05 Gm of Midazolam System Suitability Mixture, 0.50 Gm of Chlordiazepoxide	0.77	The representative of D/o Pharma present in the meeting informed that earlier the firm has been granted permission to import subject item for R&D and in the present application also they are seeking a very small quantity. Therefore, he recommended the case on repeat basis. The Committee, therefore, decided to approve the case subject to AU condition.
	PART-XVI(MHA)					
	1	National Security Guard, ND.	21.03.12	Arms and Ammunition	257.95	Approved as per the recommendations of MHA conveyed vide

		01/53/162/907/AM13/N-35/IC				O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
	14	Audo Viso P. Ltd., New Delhi 01/53/8/356/AM13/A-52/IC	18.10.12	4 Nos of Night Vision Monocular iGen 20/20(I/C) Passive Night Vision Devices-PNVs)	1.16	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
	15	Army Stores, Kolhapur 01/53/162/909/AM13/A-54/IC	23.10.12	20 Nos of .177 Cal Air Rifles, 28 Nos of .177 Cal Air Pistol, 15000 round of 12 bore ammunition (T&S), 560 Box Nos of .177 Cal Air Pellets	43.73	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
	20	HBL Power systems Ltd., Hyderabad 01/53/8/340/AM13/H-19/IC	10.10.12	100 Nos of (I) Olde Display assembly part Number:74.AS.0001-CS (II) TI Camera Assembly part Number:74.AS.0002-AT as per ANF-2B	174.5	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
	22	Reliance Industries Ltd., Mumbai 01/53/8/363/AM13/R-26/IC	22.10.12	8 Nos of Night Vision Binocular, Make:Owl, Model No. B5X	3.24	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
	23	Milestone Info Services P. Ltd., New Delhi 01/53/8/329/AM13/M-35/IC	04.10.12	100 Nos of Fleet management systems commonly known vehicle tracking devices Mfg: Teltonika, Code FM42XX12100	7.12	Approved subject to condition that three condition nos. (i) to (iii) shall be maintained by firm and no. (iv) by local police authority:- i) Only those reputed firm who will not use it other than the vehicle tracking application. ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof box. iii) The regular check of system should be maintained remotely and physically once in a month. iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.
	24	Progressive Inforways 01/53/8/373/AM13/P-28/IC		2000 Nos of GPS Vehicle Tracker	46.44	
	25	MSD Telematics P. Ltd., New Delhi 01/53/8/369/AM13/M-41/IC	29.10.12	10,000 Nos of Global positioning system (GPS) Receiver and differential global positioning system (DGPS)	220.00	
	26	Padmavati Engineer, Paldi, Ahmedabad 01/53/162/624/AM13/P-19/IC	12.09.12	1000 Pcs of GPS & DGPS Vehicle Tracking system with standard accessories	50	
	27	Milestone Info Services P. Ltd., New Delhi 01/53/8/330/AM13/M-36/IC	04.10.12	1000 Nos of Fleet Management systems commonly known vehicle tracking devices Mfg: Teltonika, Code FM1100	35.31	
	28	Kraska Zone Training P. Ltd., Navi Mumbai 01/53/8/382/AM13/K-13/IC	05.11.12	84000 Nos of paint ball marker as per ANF2B	387.97	The committee noted that Commissioner of Police, Greater Mumbai has certified that the subject import item cannot be repaired and converted into a fire arm and does not fall under the definition of 'Arms'. The Committee also noted that earlier the firm was granted permission to import subject item. Therefore, the Committee decided to approve the case being item for sports /

						recreation goods
	29	Ministry of Home Affairs, New Delhi 01/53/162/986/AM13/M-15/IC	9.11.12	Arms & Ammunition	72.96	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
53.	30	Criminal Investigation Department, Kolkata 01/53/162/966/AM13/C-36/IC	14.11.12	Arms & Ammunition	19.37	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
54.	31	Criminal Investigation Department, Kolkata 01/53/162/966/AM13/C-36/IC	14.11.12	Arms & Ammunition	9.7	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
	32	National Security Guard, Delhi 01/53/162/957/AM13/N-37/IC	8.11.12	One Number Explosive Detector "Itemiser"	24.51	Approved as per the recommendations of MHA conveyed vide O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12.
PART-XVII (CABINET SEC)						
	1	Electronics Corporation Ltd., Hyderabad 01/53/8/349/AM13/E-27/IC	15.10.12	04 Nos of Vehicle Mounted Jammer EC SVJEE 1000	2.99.60	Approved as per the recommendations of Cabinet Secretariat conveyed vide U.O. No.11/6/2009-SS dated 2.11.12.
PART-XVIII (MISC)						
	4	Indian Immunological Ltd., Hyderabad 01/53/162/991/AM13/I-25/IC	15.11.12	5 Vials Vaccine for Pasteurella Multocida B-2 Strain P-52 with an Aroa Mutation / Deletion	0.39	Approved as per the recommendations of D/o Science & Technology, Department of Biotechnology conveyed vide letter No.BT/BS/01/002/91-10 dated 18.9.12.
	5	Barfani Group, Gurgaon 01/53/8/406/AM13/B-26/IC	16.11.12	20 Kgs Stabilized Isotopes	5.64	Approved as per the recommendations of AERB conveyed vide letter No.7/1/2(c1043)/2012-PSU/IMPT/DECD-00177 dated 22.8.12
PART-XXI (DGCA)						
59.	1	Interglobal Aviation Ltd., Delhi 01/53/8/393/AM13/I-23/IC	30.10.12	One Air Data Intertial Reference Unit - One No.	172.51	Approved as per the recommendations of DGCA conveyed vide letter No.5-1698/06-AI(2) dated 15.11.12.

3.2 Following 102 applications for import were deferred as comments from the concerned Ministries have not been received.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred for want of comments from D/o AHD&F and information from the firm.
	2	Saife Vetmed Private Limited, Delhi	25.11.2011	Kunafin (parasitic wasps of house and stable flies)...	100	Deferred for want of comments from from

		01/53/8/430/AM12/S-108/IC		HOUSE AND STABLE MICE) -4050 Kgs.		Comments from Dte. of Plant Protection, Quarantine & Storage, Faridabad. A reminder may be issued to the concerned JS as the case is pending for a long time.
	3	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.12	10 Alpaca (Vicugna Pacos)	3	Deferred for want of comments from D/o AHD&F
	4	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.12	10,000 Nos. Ornamental Fishes	11.58	Deferred for want of comments from D/o AHD&F
	6	Sunshine Aquarium, Chennai 01/53/162/388/AM13/S-39/IC	18.7.12	50,000 Nos. Ornamental Fishes	15	Deferred for want of comments from D/o AHD&F
	8	Aqua Briao, Coimbatore 01/53/162/361/AM13/A-29/IC	10.07.12	30000 Nos of Ornamental Fish	5.63	Deferred for want of comments from D/o AHD&F
	12	Duo Farms, Chennai 01/53/8/320/AM13/D-10/IC	25.9.12	423,000 Nos. of Ornamental Fishes	80.45	Deferred for want of comments from D/o AHD&F
	13	Uttarakhand Livestock Development Board, Dehradun 01/53/8/217/AM13/U-7/IC	04.09.12	1,71,350 Units (Straws) of Frozen Bovine Semen of HF and Jersey bulls	145.51	Deferred for want of comments from D/o AHD&F
	14	Equine Club Horse Riding, Kerala 01/53/8/316/AM13/E-25/IC	24.9.12	3 Nos of Horses	7.04	Deferred for want of comments from D/o AHD&F
	18	Marine O Mystique, Gurgaon 01/53/8/342/AM13/M-38/IC	11.10.12	250,000 Nos. Live Ornamental Fishes	125.00	Deferred for want of comments from D/o AHD&F
	19	Centre for stem cell Research, Vellore 01/53/162/705/AM13/C-28/IC	14.9.12	188 Nos of Mice	16.91	Deferred for want of comments from D/o AHD&F
	20	CSIR-Central Drug Research Institute, Lucknow 01/53/162/828/AM13/C-33/IC	04.10.12	Mouse as detailed in the application	NIL	Deferred for want of comments from D/o AHD&F
	28	National Institute of Virology, pune 01/53/162/938/AM13/N-36/IC	02.11.12	124 Nos of Male & Femal Mice as per ANF-2B	6.38	Deferred for want of comments from D/o AHD&F
	30	Gunvantha Raj, Chennai 01/53/8/350/AM13/S-67/IC	16.10.12	6 Nos of Riding Horse	35	Deferred for want of comments from D/o AHD&F
PART-II (C&PC)						
	1	Apar Industries Ltd., Vadodara 01/53/8/71/AM13/A-9/IC	4.5.12	3000 MTs Polytetrafluoroethylene PTEE Scrap	7.72	Deferred for discussion in the next meeting. The representative of C&PC may also be requested to present in the meeting.
	2	Shah Products, Jamnagar 01/53/8/178/AM13/S-35/IC	02.07.12	400 M.T. Acrylic Plastic Scrap	95.2	Deferred for want of comments from MOEF.

				Scrap		C&PC has already recommended the case.
	3	Solvay specialities India P. Ltd., Gujarat 01/53/8/181/AM13/S-36/IC	05.07.12	2600 Kgs of Sulfolane	6.3	Deferred for want of comments from MOEF and C&PC.
	4	Chirag Enterprises, Jamnagar 01/53/162/823/AM13/C-32/IC	03.10.12	1000 M.T. of Acrylic Plastic Scrap	308	Deferred for want of comments from MOEF. C&PC has already recommended the case.
	5	Nikhil Thermoplast Ltd., Delhi 01/53/8/324/AM13/N-28/IC	28.9.12	1000 Mts of Plastic/Rubber Scrap	192.5	Deferred for discussion in the next meeting. The representative of C&PC may also be requested to present in the meeting.
	6	Vijay Chemicals Industries, Navi Mumbai 01/53/8/304/AM13/V-11/IC	17.9.12	30 MT of Barbituric Acid	112.2	Deferred for want of comments from C&PC
	7	Shine Nippon Engineering Impex P. Ltd., Mumbai 01/53/8/383/AM13/S-74/IC	06.11.12	1278 M.ts of Polyurethan trim foam Industrial off cuts	245.85	Deferred for want of comments from MOEF and C&PC
	8	Atul Pumps P. Ltd., Agra 01/53/8/338/AM13/A-49/IC	09.10.12	300 M.t Pve Grinded Scrap	120	Deferred for want of comments from MOEF. The representative of C&PC may also be requested to present in the meeting.
23.	9	Ashoka PU Foam (India) P Ltd., Bareilly 01/53/8/31/AM12/A-6/IC	rep. 27.9.12	500 MTs PU Foam Scrap	100	Deferred for want of comments from D/o C&PC.
PART-III (Heavy Industry)						
24.	1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.12	Second hand tools as detailed in the application	19.17	Deferred for want of comments from D/o D/HI.
PART-IV (Information Technology)						
25.	1	Epcos India P. Ltd, Kolkata 01/53/8/308/AM13/E-22/IC	18.9.12	2000 Kgs of Zirconia Oxide Powder	22.2	Deferred for want of comments from D/o I.T.
PART-V (M/o DEFENCE)						
26.	2	Larsen & Toubro Ltd., Mumbai 01/53/8/327/AM13/L-8/IC	28.9.12	2 Nos of Hydraulic Power Control Unit, 2 Nos of Back-up Control Unit & 2 Nos of Harness as per ANF-2B	15.37	Deferred for want of comments from M/o Defence.
PART-VI (DIPP)						
27.	1	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.12	10,000 MTs Dry Battery Scrap	3640	Deferred for want of comments from MOEF.

	2	Jarson Metal, Thane 01/53/8/63/AM13/J-7/IC	2.5.12	2000 MTs Lead Battery Plates covered by ISRI Rails	1248	Deferred for want of comments from MOEF.
	3	Bindal Smelting P Ltd., New Delhi 01/53/8/77/AM13/B-6/IC	9.5.12	Lead Scrap as per ISRI - 350 MTs	213.72	Deferred for want of comments from DIPP and MOEF.
	4	Soham Industries, Indore 01/53/162/444/AM13/S-41/IC	24.7.12	400 MTs Lead Battery covered by ISRI Code work Rains and Rono	132	Deferred for want of comments from MOEF.
	5	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of comments from DIPP and MOEF.
	7	William Goodacre & Sons India P. Ltd., Kerala 01/53/162/829/AM13/W-13/IC	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred for want of comments from DIPP and MOEF.
	8	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.12	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred for want of comments from DIPP and MOEF.
	9	N.R. Polymers, Hyderabad 01/538/273/AM13/N-22/IC	4.9.12	4500 MTs of Used Tyre Scrap	54.5	Deferred for want of comments from DIPP and MOEF.
	10	Larsen & Toubro Ltd., Kolkata 01/53/8/315/AM13/L- 7/IC	25.9.12	(i) 500 Nos of Doka Eurex Props 20-550, (ii) 5000 Nos of Hunnebeck Props 20-550 (iii) 5000 Nos of Hunnebeck Props 20kn- 550CM	315.13	Deferred for want of comments from DIPP.
	11	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC	14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and graules obtained there from (Type Chips)	2174.04	Deferred for want of comments from DIPP and MOEF.
	12	Kothari Metallurgical Exports P Ltd., 01/53/8/172/AM13/K-6/IC	25.6.12	Lead Scrap as per ISRI Code Rails - 1900 MTs	1213.76	Deferred for want of comments from MOEF.
	13	Gravita India Limited, Jaipur 01/53/8/224/AM13/G-16/IC	27.7.12	Lead Scrap as per ISRI Rains - 2000 MTs	946.2	Deferred for want of comments from MOEF.
	15	Ruby Macons Ltd, Mumbai 01/53/8/385/AM13/B-28/IC	07.11.12	30000 Kgs of Granulated seed sludge, i.e. Anaerobic Granular Sludge	57,32,300	Deferred for want of comments from DIPP.
PART-VII (ICMR)						
	1	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM-12/I-33/IC	13.03.12	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos of Transport to India via Fedex	1.05	Deferred for want of comments from ICMR.
	2	Astra India P Ltd	23.7.12	2 Nos of Klebsiella	Nil	Deferred for want of

		Bangalore 01/53/162/437/AM13/A-33/IC		Pneumonia ARC 3802, 2 Nos of Klebsiella Pneumonia ARC 3803, 2 Nos of Klebsiella Pneumonia ARC 3506		Deferred for want of comments from ICMR.
	3	Astrazemeca India P. Ltd., Bangalore 01/53/162/911/AM13/A-53/IC	23.10.12	22 Vials each of strains		Deferred for want of comments from ICMR.
PART-VIII (MOEF)						
	1	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM-12/S-152/IC	01.03.12	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of comments from M/o Steel and MOEF. A reminder may be sent to MOEF and M/o Steel as the case is pending for a long time.
	2	Sardar Metal & Alloys Ltd., AP 01/53/8/133/AM13/S-22/IC	5.6.12	10,000 MTs MNO Slag	7500	Deferred for want of comments from M/o Steel and MOEF. A reminder may be sent to MOEF and M/o Steel as the case is pending for a long time.
	3	Hira Power and Steels Ltd. Raipur 01/53/8/156/AM13/H-13/IC	12.6.12	2000 MT.Ferro Manganese SLAG	1119	Deferred for want of comments from M/o Steel and MOEF. A reminder may be sent to MOEF and M/o Steel as the case is pending for a long time.
	4	Modern India Con-Cast Ltd., Kolkatta 01/53/8/173/M-17/IC	25.6.12	2000 MT.Ferro Manganese SLAG	8000	Deferred for want of comments from M/o Steel and MOEF. A reminder may be sent to MOEF and M/o Steel as the case is pending for a long time.
	6	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.12	160 Mts of Graphite Scrap	66.78	Deferred for want of comments from M/o Steel and MOEF
	9	Industrial Foam P. Ltd., New Delhi 01/53/8/376/AM13/I-21/IC	05.11.12	100 Mts of HCFC 141B	104.5	Deferred for want of comments from MOEF.
	10	Sundaram Industries Ltd., Chennai 01/53/162/940/AM13/S-72/IC	02.11.12	1200 Mts of used Industrial Solid Tyres	3,19,20000.00	Deferred for want of comments from MOEF and DIPP.
	15	Shine Nippon Engineering Impex P. Ltd., Mumbai 01/53/8/383/AM13/S-74/IC	06.11.12	1278 M.ts of Polyurethan trim foam Industrial off cuts	245.85	Deferred for want of comments from MOEF and C&PC.
PART-IX (MOEF(O)						
	1	Ambitious Markerting, Delhi, 01/53/8/691/AM-12/A-85/IC	29.03.12	4200 Units of Air Conditioners	509.53	Deferred for want of comments from MOEF.
	2	Amrit Chem,	4.4.12	300 MTs HCFC 141 B	424.32	Deferred for want of

		Mumbai 01/53/8/10/AM13/A-1/IC				comments from MOEF.
	4	Dharya Enterprises, Delhi 01/53/8/170/AM13/D-5/IC	25.6.12	R411 C Refrigerant Gas - 1200 MTs	1155	Deferred for want of comments from MOEF.
	6	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	The Committee noted that MOEF vide their O.M. No.11/2/2012-OC dated 5.10.12 has not recommended import as import is even not allowed under advance authorisation. However, the reasons for rejection are contradictory, which may be clarified. Therefore, it was decided that a letter may be sent to JS(MOEF) in this matter.
	7	Navin Fluorine International Ltd., Mumbai 01/53/8/291/AM11/N- 25/IC	11.9.12	1 Kg of Monochloro Monofluoro Methane	0.021	Deferred for want of comments from MOEF.
	8	Ajanta Pharma Ltd., Mumbai 01/53/8/278/AM13/A-40/IC	06.9.12	200 Nos of Chloriodomethane	19.48	Deferred for want of comments from MOEF and D/o Pharma.
	10	Import of Refrigerant Gases in various Cylinders / Cans 01/53/162/Misc/AM13/P-24/IC	2.10.12	Import of Refrigerant Gases in various Cylinders / Cans		The Committee decided that MOEF(O) may be asked whether consultation with PESO is necessary in the matter.
	12	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.12	5000 Nos. Air conditioners containing R-22 Gas	547.68	Deferred for want of comments from MOEF.
PART-X [MOEF(WL)]						
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)- -100 MTs	150	Deferred for want of comments from MOEF(WL).
	2	Siddharth Singh Garha, Indore 01/53/8/464/AM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred for want of comments from MOEF(WL).
	3	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.12	53 Units Syringe Projectors & Accessories	1.18	Deferred for want of comments from MOEF(WL).
	4	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs SandalWood	94.32	Deferred for want of comments from MOEF(WL).
	5	Arjun Balraj Mehta, New Delhi 01/53/8/41/AM13/A-40/IC	16.5.12	14 Nos. Trophies as detailed in the application	1.73	Deferred for want of comments from

		01/53/8/91/AM13/A-12/IC		detailed in the application		comments from MOEF(WL).
	7	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.12	Lion Trophy - 1	Nil	Deferred for want of comments from MOEF(WL).
	8	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.12	One Tortoiseshall Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred for want of comments from MOEF(WL).
	9	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred for want of comments from MOEF(WL).
	10	National Zoological Park, New Delhi 01/53/8/241/AM13/N-17/IC	13.08.12	55 Units Syring Projector & Accessories as detailed in the application	1.43	Deferred for want of comments from MOEF(WL).
	11	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizes (Mother of pearl)-shell beads	11.19	Deferred. The firm may be requested to provide the source and evidence of procurement of Shell Beads in China along with the name of moluscan species.
PART-XI (PESO)						
68.	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM-12/E-25/IC	20.01.12	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred for want of comments from PESO.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.12	3600 Nos. Swellnex (Explosives)	18.37	Deferred for want of comments from PESO.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.12	10 Million Mtr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred for want of comments from PESO and information from the firm.
	4	Focus Energy Ltd., New Delhi 01/53/8/313/AM13/F-4/IC	20.09.12	1280 Nos of Charge, 39 Gram HMX SDP Connex Part No. EC2-40A3922-RC/2020-3921-004 UN No. 0440	44.16	Deferred for want of comments from PESO and information from the firm.
	5	Focus Energy Ltd., New Delhi 01/53/8/314/AM13/F-5/IC	20.9.12	Explosive as per ANF2B	8.06	Deferred for want of comments from PESO.
	6	HLS Asia Ltd., New Delhi 01/53/8/384/AM13/H-24/IC	06.11.12	Explosive as per ANF-2B	613.54	Deferred for want of comments from PESO.
	8	Eco Breaking Technologies India P. Ltd., New Delhi 01/53/8/371/AM13/E-19/IC	31.10.12	10000 Nos of Green Break Safety Cartridge & Green Break Auxiliary Cartridge	22.77	Deferred for want of comments from PESO.
	12	Schlumberger Asai services Ltd., Mumbai, 01/53/162/941/AM13/S-73/IC	05.11.12	Explosives as per ANF2B	40.87	Deferred for want of comments from PESO.
PART XII (DHARMA)						

	3	Emcure Pharmaceuticals Ltd, Pune 01/53/162/764/AM13/E-24/IC	19.9.12	(i) Midazolam, (ii) Diazepam, (iii) Loraepam	6.67	Deferred for want of comments from D/o Pharma.
	4	Ajanta Pharma Ltd., Mumbai 01/53/8/278/AM13/A-40/IC	06.9.12	200 Nos of Chloriodomethane	19.48	Deferred for want of comments from D/o Pharma.
PART-XIV (P&NG)						
	1	Kuwait Oil Processor, New Delhi 01/53/8/575/AM12/K-23/IC	10.02.12	2000 KL of Waste Oil	1.76	Deferred for want of comments from P&NG
	2	KLJ Resources Ltd., Kolkata 01/53/8/309/AM13/K-11/IC	19.9.12	3000 MTs of Liquid Paraffins-SL	2052	Deferred for want of comments from P&NG
	3	Jainam Industries P. Ltd., Ahmedabad 01/53/8/336/AM13/J-19/IC	05.10.12	12000000 Litres of waste oil	1007.1	Deferred for want of comments from P&NG
PART-XV (HRD)						
81.	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.12	240000 Kgs of Old Printed Books	21.6	Deferred for want of comments from M/o HRD.
PART-XVI(MHA)						
82.	2	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.12	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred for want of comments from MHA.
	3	L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.12	One Racon	23.92	Deferred for want of comments from MHA..
	4	Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.12	Surveying Instruments	9.14	Deferred for want of comments from MHA.
	5	Galvanisers India, Mumbai 01/53/8/219/aM13/G-15/IC	27.7.12	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	The firm may be asked to furnished supply order and end user certificate as informed by MHA vide their O.M. No.IV-24011/5/2012-Prov.I dated 20.11.12., failing which the case will be rejected.
	6	SSF, Delhi 01/53/8/79/AM13/S-9/IC	11.5.12	Pistol 3 Nos.	US\$32859	Deferred for want of comments from MHA.
	7	Pahwa Manufacturers 01/53/8/00053/AM12/P-6/IC	5.5.2011	20000 Projectile wads 32 Gr, 10000 23mm vzero wads & 50000 21 mm Biorientable wads	3.36	Deferred for want of comments from MHA.
	8	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.12	Radio Modem Satellite - 2 Nos.	2.38	Deferred for want of comments from MHA.
	9	MKU (P) Ltd., Kanpur 01/53/162/532/AM13/M-27/IC	17.08.12	2 Pcs for Thermal sight (Telescope for fitting to Arms)	15	Deferred for want of comments from MHA.
	10	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total statio with built in TS station with	4200	Deferred for want of comments from MHA.

				built in TS shield option		
	11	Aglie Defsys p. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.9.12	2 Nos of Holographic/Reflex Sight	0.385	Deferred for want of comments from MHA.
	12	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc as detailed in the application	US\$54,932	Deferred for want of comments from MHA.
	13	Elektronik Lab, Mumbai 01/53/8/331/AM13/E-26/IC	05.10.12	1 set of Marine Radar with Accessories as per ANF- 2B	4.02	Deferred for want of comments from MHA.
	16	National Security Guard, New Delhi 01/53/8/679/AM-12/N-35/IC	23.10.12	346 nos of Laser Aiming Device for MP-5	190.5	Deferred for want of comments from MHA.
	17	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.12	1 Nos of Revolver		Deferred for want of comments from MHA.
	18	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	08.10.12	16 Nos of Second Hand Dsit Inject Pistols	4.22	Deferred for want of comments from MHA.
	19	Deputy Director General of meteorology, New Delhi 01/53/8/368/AM13/M-40/IC	29.10.12	8000 Nos of GPS Radio Sonde	440.67	Deferred for want of comments from MHA.
	21	Concept Eateries P. Ltd., New Delhi 01/53/8/374/AM13/C-35/IC	05.11.12	10673 Pcs of Paint Ball Marker as per ANF2B	2.66	Deferred for want of comments from MHA.
PART-XVIII (MISC)						
	1	Gujarat Gold Centre, Ahmedabad 01/53/8/264/AM13/G-20/IC	31.8.12	500 Kg. Gold Bars	15000	Deferred for want of comments from from Economic Affairs & D/o Revenue.
	2	Bangalore Refinery P. Ltd., Bangalore 01/53/162/596/AM13/B-19/IC	29.8.12	6000 Gram of Gold Dore Bars	165	Deferred for want of comments from Economic Affairs, Reserve Bank of India & D/o Revenue.
	3	Sai refinery, New Delhi 01/53/8/370/AM13/S-70/IC	30.10.12	5 M.t Gold Dore Bars (up to 95% purity for in house refinery)	131709.9	Deferred for want of comments from Economic Affairs, Reserve Bank of India & D/o Revenue.
PART-XXI (STEEL)						
102.	1	Gurudev Overseas Ltd., Ludhiana 01/53/8/399/AM13/G- 28/IC	16.11.12	1000 MTs Used Rails more than 1.5 meter (length upto 1.5 meter are free for import)	237.82	Deferred for want of comments from STEEL.

3.3 Following 06 (Six) applications were rejected.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
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		PART-I (AHD&F)				
1	17	Saamir International, New Delhi 01/53/8/318/AM13/S-63/IC	25.9.12	5000 Nos of Sheep (Dumba)	50.58	The representative of D/o AHD&F present in the meeting that firm has not given any justification and they are recommending the case for rejection. The Committee, therefore, decided to reject the case.
		PART-VI (DIPP)				
2	6	Ample Enterprises, Mumbai 01/53/8/328/AM13/A-47/IC	01.10.12	300 Nos of used photo copier Machines/digital Multifunction Print & Copying Machines	98.2	The Committee decided to reject the case as recommended by DIPP vide U.O. No.IPP/9/46/2012-TSW/77 dated 19.10.12 and DIT conveyed vide their letter No.16(19)/2012-IPHW dated 30.10.12.
3	14	ILA Industries, Agra 01/53/8/65/AM13/I-5/IC	3.5.12	2500 MTs Waste, Paring and Scrap of Rubber (Other than hard rubber)	89.1	The Committee noted that import of subject item for the purpose of Pyrolysis Oil (TPO) and Carbon Black was rejected in consultation with M/o P&NG on the ground that use of TPO as Furnace / Fuel Oil, would have adverse environmental impact. The Committee, therefore, decided to reject the case on the same analogy.
4	16	Ricoh India Ltd., Mumbai 10/53/8/7/AM12/R-1/IC	Representation 30.8.12	600 Nos. of Refurbished Multi Function Device (MFD)	593.09	The Committee decided to reject the case as recommended by DIPP vide U.O. No.IPP/9/46/2012-TSW/77 dated 19.10.12 and DIT conveyed vide their letter No.16(19)/2012-IPHW dated 30.10.12.
5	17	Rank Office Automation P Ltd., Delhi 01/53/8/179/AM13/R-12/IC	25.9.12 (rep.)	1200 Nos. used MFD.	149.98	The Committee decided to reject the case as recommended by DIPP vide U.O. No.IPP/9/46/2012-TSW/77 dated 19.10.12 and DIT conveyed vide their letter No.16(19)/2012-IPHW dated 30.10.12.
6	18	Star Copiers, New Delhi 01/53/8/180/AM13/S-74/IC	25.9.12 (rep.)	1500 Nos. used MFD.	169.05	The Committee decided to reject the case as recommended by DIPP vide U.O. No.IPP/9/46/2012-TSW/77 dated 19.10.12 and DIT conveyed vide their letter No.16(19)/2012-IPHW dated 30.10.12.

3.3 Following 01 (One) applications was to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	purpose of import	Decision
PART-XIII (AGRICULTURE)						
1	1	Department of Horticulture & Cash Crops Development, Sikkim 01/53/162/104/AM13/S-6/IC	1.5.12	500 Kgs Fresh Ginger	AU	The Committee noted that the case is pending for want of comments from D/o Agriculture since May 2012. Therefore, the Committee decided to examine the case on file.

4. Next meeting will be held on 17.12.12 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.

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